

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5093
ANSWERED ON:21.12.2000
COMPANY LAW SETTLEMENT SCHEME
V. SAROJA

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of cases settled in Company Law Settlement Scheme, State-wise; and
(b) the total income earned therefrom?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a): A Statement showing the number of cases settled in Company Law Settlement Scheme, State-wise is annexed.

(b): The total income earned is Rs. 136.83 crore.

ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA QUESTION NO: 5093 FOR 21ST DECEMBER,
REGARDING COMPANY LAW SETTLEMENT SCHEME

State(s) No. of companies which availed the Company Law Settlement scheme

Andhra Pradesh	9,108
Bihar	1,455
Delhi and Haryana	22,605
Goa	500
Gujarat	7,757
Jammu and Kashmir	383
Karnataka	7,049
Kerala	3,864
Madhya Pradesh	5,134
Maharashtra	29,417
Meghalaya and all North Eastern States	922
Orissa	1,727
Pondicherry (UT)	301
Punjab and Himachal Pradesh	3,654
Rajasthan	2,835
Tamil Nadu	12,374
Uttar Pradesh	4,049
West Bengal	13,949

TOTAL: 1,27,083